

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

106. IA/1941/2024 IA/1942/2024 C.P. (IB)/3749(MB)2018

IN THE MATTER OF

Khanna Delta Steel Pvt Ltd

... Petitioner

Vs

Shiv Manufacturing Pipes Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 26.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Counsel for the Applicant

For the Respondent:

ORDER

1941 of 2024-Adjourned to **07.05.2024**.

1942 of 2024- This is an application filed for placing on record the 8th Progress Report dated 10.01.2024. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/